

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No.
T.A. No. 23 of 1992

DATE OF DECISION 26.02.1992

Chandrakant Ambalal Jariwala Petitioner

Mr. J.M. Jadav & Mr. M.D. Raval Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.Y. Priolkar Member (A)

The Hon'ble Mr. R.C. Bhatt Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

(3)

Chandrakant Ambalal Jariwala,
6/1089, Galemandi,
Gole Sheri,
Surat-395 003.

.. Applicant

Versus

1. Union of India,
Through :
Chief General Manager,
Telecommunication,
Gujarat Circle,
Ambica Chambers,
B/h. Gujarat High Court,
Ahmedabad-9.
2. The General Manager,
Telecom. District,
Narayan Chambers,
Khand Bazar, Varachha Road,
Surat.
3. Divisional Engineer(Adm.),
Telecom. District,
Narayan Chambers,
Khand Bazar,
Varachha Road,
Surat.

.. Respondents

O.A. No. 23 of 1992

O R A L - J U D G M E N T

Date : 26.02.1992

Per : Hon'ble Mr. R.C. Bhatt .. Member (J)

Learned advocate Mr. M.D. Raval for the applicant at the time of admission requested us that though the applicant has filed appeal on 5th November, 1990 against the impugned order of Divisional Engineer (Administration), Surat dated 12th October, 1990 Annexure A-5, the appeal has not been heard and disposed of till today and he only presses about the direction to be given to the appellate authority

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to dispose of the applicant's appeal at the earliest preferably within three months from the date of receipt of this order. We are inclined to accept this submission of the learned advocate for the applicant. Hence, we pass the following order.

O R D E R

The application is disposed of by giving direction to the appellate authority viz. General Manager, Telecom. District, Surat to decide the appeal of this applicant filed on 5th November, 1990 against the impugned order Annexure A-5 dated 12th October, 1990 passed by Divisional Engineer (Administration), Telecom District, Surat within three months from the date of receipt of our order. Application is disposed of at the admission stage.

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(R C Bhatt)
Member (J)

M

(M Y Priolkar)
Member (A)